GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

RAJYA SABHA UNSTARRED QUESTION NO. 1023 TO BE ANSWERED ON 10TH FEBRUARY, 2023

INSTALLATION OF MOBILE TOWERS

1023 Shri Iranna Kadadi:

Will the Minister of Communications be pleased to state:

- (a) the number of mobile towers installed by various telecom service providers in the country particularly in Belagavi district in Karnataka along with State/UT wise details;
- (b) the number of towers established or erected in violation of Government norms and rules;
- (c) the total amount of penalty received by Government in cases of violation, case wise details of the same;
- (d) in what manner does Government utilise the total amount collected through such penalties; and
- (e) whether Government has established any proper mechanism for keeping a check and reducing such cases of violations?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

- (a) Sir, the State/UT-wise details of mobile towers installed by various Telecom Service Providers (TSPs) across the country as on 31.01.2023 is enclosed as **Annexure-1**. Further, the number of mobile towers installed in Belagavi district of Karnataka as on 31.01.2023 are 2811.
- (b) As on 31.12.2022, Licensed Service Area (LSA) field units of DoT have tested 11,61,281 number of Base Transceiver Stations (BTSs) across the country to check the compliance to prescribed Electromagnetic Field (EMF) radiation norms, out of which a total of 320 BTSs were found exceeding the prescribed EMF limits.
- (c) As on 31.12.2022, penalties of Rs. 13.10 crores have been recovered from defaulting TSPs for exceeding the prescribed EMF limits. Case-wise details are enclosed as **Annexure-2**.
- (d) The amount collected through such penalties are credited to the 'Consolidated Fund of India'. Expenditures of the Government are incurred from the 'Consolidated Fund of India' following the laid down procedure.
- (e) Government has put in place a well-structured process and mechanism for monitoring any violation, so that Telecom Service Providers adhere to the prescribed norms including submission of self-certificate before commercial start of BTSs. The field units of Department of Telecommunications regularly carry out the EMF audit upto 5% BTS Sites annually on random basis. DoT also imposes financial penalty on TSPs whose BTSs are found exceeding the prescribed EMF emission limits.

THE STATE/UT-WISE DETAILS OF MOBILE TOWERS INSTALLED BY VARIOUS TELECOM SERVICE PROVIDERS (TSPs) (as on 31.01.2023):

SN	State/UT	Grand Total	
1	Andaman & Nicobar (UT)	351	
2	Andhra Pradesh	26236	
3	Arunachal Pradesh		
4	Assam	17490	
5	Bihar	41084	
6	Chandigarh (UT)	1195	
7	Chattisgarh	15299	
8	Dadra & Nagar Haveli and Daman & Diu(UT)	452	
9	Delhi	23609	
10	Goa	1667	
11	Gujarat	43843	
12	Haryana	24182	
13	Himachal Pradesh	8878	
14	Jammu & Kashmir	10823	
15	Jharkhand	21046	
16	Karnataka	47490	
17	Kerala	20758	
18	Laddakh	559	
19	Lakshadweep (UT)	33	
20	Madhya Pradesh	38423	
21	Maharashtra 782		
22	Manipur	2618	
23	Meghalaya	2310	
24	Mizoram	1262	
25	Nagaland	1585	

26	Odisha	25115	
27	Puducherry (UT)	751	
28	Punjab	23156	
29	Rajasthan	40147	
30	Sikkim	740	
31	Tamilnadu	46796	
32	Telangana	28517	
33	Tripura	2550	
34	Uttar Pradesh	90421	
35	Uttarakhand	9315	
36	West Bengal	47904	
Grand Total 746459			

CASE-WISE DETAILS PENALTIES OF RECOVERED FROM DEFAULTING TSPs FOR EXCEEDING THE DOT PRESCRIBED EMF RADIATION LIMITS (AS ON 31.12.2022):

SN	Name of LSA Field Unit	Address of Site/Tower found non-compliant to EMF radiation norms	Date of testing by TERM Cell/ LSA	Amount of Penalty Recovered (in Rs.)
1	Rajasthan	Jagdamba Tower, E-3, Amrapali Circle, Vaishali Nagar, Jaipur, Rajasthan-302021	5-Sep-13	500,000
2	Himachal Pradesh	S.B. Mehta S/o Sh K.R. Mehta R/o Mehta Niwas Near Suraj Kunj, Below BCS New Shimla Distt. Shimla, Himachal Pradesh	12-Jun-12	3,000,000
3	MH LSA	Dattoba Maruti Kute,CTS No-50/15/1, A/p-Narhe, Tal-Haveli, Dist-Pune(Maharashtra)	10-Oct-13	6,520,000
4	West Bengal LSA (including Sikkim and A&N)	Mr Kamal Chatri, Prakash Nagar Road, 3rd Mile, Near BPF Primary School, PO: SALUGARA, PS: BHAKTI NAGAR, DIST: JALPAIGURI, West Bengal	17-Mar-15	2,000,000
5	Mumbai	Ekta CHS & Saidham CHS, Karve nagar, Off JVLR,Kanjurmarg (East), Mumbai, Maharashtra	12-Sep-12	6,000,000
6	Mumbai	Kailash Complex, Vikhroli Park Site, Vikhroli (West), Mumbai, Maharashtra.	17-Oct-12	7,500,000
7	Mumbai	Jyoti Dwelling CHS, Chakala Link Road, Guru Govind Road, Andheri (East), Mumbai, Maharashtra	31-Oct-12 & 01- Nov-12	5,500,000
8	Mumbai	Swapnabhoomi "B" wing & Ratan Apt, Behind Our Lady Salvationn Chruch, Dadar (West), Mumbai, Maharashtra.	5-Nov-12	2,500,000
9	Mumbai	Fulchand Niwas, 25-B, Chowpatty, Seaface road, Charni Road, Mumbai, Maharashtra.	8-Nov-12	3,500,000
10	Mumbai	Datta Parag CHS, Building no. 13, Azad nagar, Apna bazar, Andheri (West), Mumbai, Maharashtra.	19-Nov-12	2,000,000
11	Mumbai	Rajdarshan Residency, Apna Watan, Plot No.4, Opp. Deonar Bus Depot, Village- Borla, Deonar, Mumbai, Maharashtra.	20-Nov-12	3,500,000
12	Mumbai	Sujata Apartments, 9-9A, Nyayamurti S. Patkar Marg, Hughes Road, Kemps Corner, Grant Road, Mumbai, Maharashtra.	12-Dec-12	5,500,000
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SN	Name of LSA Field Unit	Address of Site/Tower found non-compliant to EMF radiation norms	Date of testing by TERM Cell/ LSA	Amount of Penalty Recovered (in Rs.)
13	Mumbai	Greenfield Tower, next to Namaskar chs, Poonam nagar, Jogeshwari (East), Mumbai, Maharashtra.	21-Jan-13	5,000,000
14	Mumbai	Sai Vishwa Karma Darshan, Kole Dongri Shivaji Chowk, Sahar Road, Opp: Apna Bazar, Vile parle (East), Mumbai, Maharashtra.	21-Jan-13	2,000,000
15	Mumbai	Omkarprasad CHS & Upkram CHS, Plot No 45 Gali - 2 , Borivali (West), Mumbai, Maharashtra.	7-Feb-13	4,000,000
16	Mumbai	Mehta Kunj CHS & Deo Bhavan CHS, Sada Shive Street, Girgaon, Charni Road, Mumbai, Maharashtra.	15-Mar-13	3,000,000
17	Mumbai	Sea Castle, 29, Purandare Marg, Chowpathy Sea Face, Charni road (West), Mumbai, Maharashtra.	20-Mar-13	1,500,000
18	Mumbai	Gokuldham Building, Sane Guruji Marg, Tardeo, Mumbai Central, Mumbai, Maharashtra.	20-Sep-13	3,500,000
19	Assam LSA	Agarwalla,c/o R.K.Mahavir Prasad,A.T.ROAD,Jorhat, Assam.	27-Mar-14	2,000,000
20	TN LSA	Moore Street-4, Chennai	21-Aug-18	6,000,000
21	TN LSA	No.1,Lubbai Street,Pudhupettai,Chennai-600002	15-Dec-18	2,000,000
22	TN LSA	672,Anna Salai,Nandanam,Chennai-600035	2-Jan-19	4,920,000
23	TN LSA	Varatha Muniappan Street, Parys, Chennai-1	13-Feb-19	2,000,000
24	Karnataka	#31, 2Nd Main Road, Arekere, Off Bannerghatta Road, Bangalore-560076 (IP ID : IN-1021021)	20-Dec-12	2,534,274
25	Karnataka	United Bank Building, Opp Louis Philip Show Room, Brigade Road, Bangalore (IP ID : IN- 1048179)	7-Nov-13	1,013,959
26	Karnataka	Site No. 6, BDA layout, Behind Jeevanbhima Nagar Police Station, HAL 2nd stage, Bangalore 560075 (IP ID : KARQBG0088)	2-Jan-14	16,062,704
27	Karnataka	Next to 5/176, 1st Cross, Shankarappa Layout, Mahaganapathi Temple Road, ECC Road,	17-Nov-15	2,000,000

SN	Name of LSA Field Unit	Address of Site/Tower found non-compliant to EMF radiation norms	Date of testing by TERM Cell/ LSA	Amount of Penalty Recovered (in Rs.)
		Whitefield, Bengaluru - 560076 (IP ID : IN-1244253)		
28	Karnataka	No. 134, Maramma temple Street, Kathriguppe Bengaluru - 560085 (IP ID : IN-1049081)	28-Jan-16	2,000,000
29	Karnataka	Site No. 6 In New Mission Compound Layout, No. 2, Mission Road, Bangalore-560002 (IP ID : IN-1049072)	19-Aug-16	960,000
30	Karnataka	No.166/1,Albert Victor Road,Jagajeevanram nagara ward, 1st main road, Chamarajpet, Bangalore-560018. (IP ID: IN-1049431)	1-Sep-16	4,306,057
31	Karnataka	No. 134, Maramma temple Street, Kathriguppe Bengaluru - 560085 (IP ID : IN-1049081)	17-May-17	6,000,000
32	Karnataka	Site No. 6 In New Mission Compound Layout, No. 2, Mission Road, Bangalore-560002 (IP ID : IN-1049072)	15-May-17	2,026,333
33	Karnataka	SRI PANDURANGA COMPLEX; 170, Tavarekere Main Rd, Narayan Gowda Layout, 1st Stage, BTM Layout, Bengaluru,karnataka - 560029 (IP ID : IN- 1021342 & IN-1048979 & KA6BNGLR0033G)	16-May-17	5,012,640
34	Karnataka	#35, 8th main, Near Sri Chaithanya School, Ramamurthy Nagar, Bangalore 560016, (IP ID : KAR/RTP/G/09205)	19-Aug-17	2,654,496
35	MP	Apex Bank building, TT Nagar, New market, Bhopal,Madhya Pradesh	26-Mar-14	2,000,000
36	Haryana	Sh. Mahender Kumar s/o Sh. Puran Chand Goyal, Sanitary Store, Opp. Sandhu Palace,Near Chota Rly Stn., University By Pass rd, Kurukshetra, Haryana	09-Dec-12	500,000
			Total	131,010,463